

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 21.02.2024

**Misc. Application No. 1712 of 2023
And
Appeal No. 127 of 2024**

Anoop Singh Tomar ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Abhishek Mishra, CS for the Appellant.

Mr. Manish Chhangani with Mr. Sumit Yadav, Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent – SEBI.

ORDER:

1. Adjourned on the request of the learned counsel for the Appellant. List for admission on March 13, 2024.

Ms. Meera Swarup
Technical Member

21.02.2024
msb